

**(2000) 01 J&K CK 0020**

**Jammu & Kashmir High Court**

**Case No:** Service Writ Petition (SWP) No. 1525/94

Rajiv Ranjan, Capt.

APPELLANT

Vs

Union of India and Others

RESPONDENT

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**Date of Decision:** Jan. 1, 2000

**Acts Referred:**

- Constitution of India, 1950 - Article 226

**Citation:** (2000) KashLJ 628

**Hon'ble Judges:** T.S.Doabia, J

**Bench:** Single Bench

**Advocate:** Subash Bhat, S.C.Bali, Advocates appearing for the Parties

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**Judgement**